

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001475/2023	CHANDRAKANTA BANCHHOR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHATILI /269 /2022 () //
2	BLAPL/0001476/2023	SANJAYA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /580 /2021 () //
3	BLAPL/0001477/2023	RAJESH SAHANI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 () //
4	BLAPL/0001478/2023	AMIT @ AHIT KHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	TITILAGARH /273 /2021 () //
5	BLAPL/0001479/2023	SRIKANTA DEHURY @ CHHOTA CHANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /580 /2021 () //
6	BLAPL/0001480/2023	AGADHU @ PRAVAT DEHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /580 /2021 () //
7	BLAPL/0001481/2023	ANTARYAMEE @ MANU @ BAPUN NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SIMULIA /250 /2022 () //
8	BLAPL/0001482/2023	JHINU KHILLA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHITRAKONDA /139 /2021 () //
9	BLAPL/0001483/2023	BHAGABATA MAJHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	SPL.TASK FORCE /25 /2022 () //
10	BLAPL/0001484/2023	SIBANANDA PRADHAN @ P. AJAYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /173 /2022 () //
11	BLAPL/0001485/2023	BANABASI NAYAK VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	/ /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0001486/2023	CHAITANYA SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BURLA /434 /2022 () //
13	BLAPL/0001487/2023	DASARATH DORA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /361 /2022 () //
14	BLAPL/0001488/2023	BALARAM GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /13 /2020 () //
15	BLAPL/0001489/2023	LAMBODAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
16	BLAPL/0001490/2023	JERE BAIPAI VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /88 /2022 () //
17	BLAPL/0001491/2023	JADUNATH ROUT @JADU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	/ /0 () //
18	BLAPL/0001492/2023	LALIT JANI VS STATE OF ODISHA	AKASH KUMAR PATTJOSHI VS	BHAWANIPATNA SADAR /226 /2022 () //
19	BLAPL/0001493/2023	PRASANTA KALET VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
20	BLAPL/0001494/2023	HINA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /33 /2023 () //
21	BLAPL/0001495/2023	BASUDEV PANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	NIKIRAI /31 /2023 () //
22	BLAPL/0001496/2023	ANIMESH CHAKRABORTY VS STATE OF ODISHA	RAMESH AGARWAL VS	SINGHADWAR PS /150 /2022 () //
23	BLAPL/0001497/2023	TIKINA DEHURY	BAGMI NANDA	SARAT /48 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

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35	BLAPL/0001509/2023	STATE OF ODISHA KHAGESWAR JATI VS	SIDHARTHA DAS VS	// BAMBARI /3 /2023 ()
36	BLAPL/0001510/2023	STATE OF ODISHA RAGHUNATH BEHERA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /700 /2022 ()
37	BLAPL/0001511/2023	STATE OF ODISHA MAMATAJ VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /792 /2022 ()
38	BLAPL/0001512/2023	STATE OF ODISHA SAMRAT SK VS	BASANTA KUMAR DAS VS	// BETNOTI /170 /2021 ()
39	BLAPL/0001513/2023	STATE OF ODISHA T.GOPAL RAO VS	PRADEEP KUMAR MOHAPATRA VS	// CHATRAPUR /822 /2022 ()
40	BLAPL/0001514/2023	STATE OF ODISHA ASHOK SOY VS	DIPTIREKHA NANDA VS	// LAIKERA /161 /2022 ()
41	BLAPL/0001515/2023	STATE OF ODISHA BABUL SWAIN VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /624 /2022 ()
42	BLAPL/0001516/2023	STATE OF ODISHA SUSANTA KUMAR DALAL VS	PRADEEP KUMAR MOHAPATRA VS	// CHATRAPUR /822 /2022 ()
43	BLAPL/0001517/2023	STATE OF ODISHA KALIA KHAN VS	JYOTIRMAYA SAHOO VS	// RANPUR /16 /2023 ()
44	BLAPL/0001518/2023	STATE OF ODISHA SREEMANT @ SREEMANTA NAIK VS	BHABANI PRASAD PRADHAN VS	// / /0 ()
45	BLAPL/0001519/2023	STATE OF ODISHA RAMESH KISKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /176 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

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46	BLAPL/0001520/2023	RAKESH PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR TOWN /32 /2023 () //
47	BLAPL/0001521/2023	PRAVAKAR SAHOO VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	BALICHANDRAPUR /359 /2022 () //
48	BLAPL/0001522/2023	PRAMOD RAI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /211 /2021 () //
49	BLAPL/0001523/2023	ARTABANDHU BANCHHOR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHATILI /269 /2022 () //
50	BLAPL/0001524/2023	SITU @ DEBASIS @ DEBASISH DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KHAIRA /220 /2021 () //
51	BLAPL/0001525/2023	DEBASHISH BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KUAKHIA /229 /2022 () //
52	BLAPL/0001526/2023	OPU HALDAR VS STATE OF ODISHA	BABITA SAHU VS	ORKEL /209 /2019 () //
53	BLAPL/0001527/2023	MADHUSUDAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /14 /2023 () //
54	BLAPL/0001528/2023	KAILASH PRADHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PUTASINGH /33 /2022 () //
55	BLAPL/0001529/2023	SUMANTA NAHAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DIGAPAHANDI /147 /2022 () //
56	BLAPL/0001530/2023	BHUA@BUDHIA BINDHANI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	CDA-II /95 /2022 () //
57	BLAPL/0001531/2023	RAJU SEKH	LAXMIDHAR MAHAPATRA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001532/2023	NAJBUL SARKAR	LAXMIDHAR MAHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001533/2023	SANTOSH SAHOO	DEEPAK RANJAN PARIDA	CAPITAL P.S. /729 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001534/2023	RITESH KUMAR BEHERA @ RITU	AMIT KUMAR NATH	BANARAPAL /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001535/2023	JAGABANDHU NAIK	SANTOSH KUMAR MAHANTY	GANGAPUR (ASKA) /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001536/2023	BHAKTANATH HARIJAN @ TONY	SUBHRAJIT SAHOO	NABARANGAPUR TOWN /386 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001537/2023	CHANDAN BARIK @ CHANDU	DILLIP KUMAR ACHARYA	AIR FIELD P.S. /18 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001538/2023	AMAN SETH@SHUBRA RANJAN SETH	DEEPAK RANJAN SUNDARAY	TITILAGARH /55 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000091/2023	G H VICTOR JOSEPH	CHANDRAKANTA PRADHAN, SR PANEL COUNSEL	//
		VS	VS	()
		S.K. ADHIKARI		//
66	CMAPL/0000092/2023	RABISANKAR UPADHAYA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000093/2023	BASANTI ROUT	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000094/2023	MALLUNI@MALLA JENA	ADV	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

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69	CMAPL/000095/2023	SIMANCHALA JENA MANAGING COMMITTEE OF EKALABYA MODEL RESIDENTIAL SCHOOL VS STATE OF ODISHA	ADV. VS	// // ()
70	CMAPL/000096/2023	NIHAR RANJAN JENA VS COMMNR., CONSOLIDATION, ORISSA, CUTTACK	ADV. VS	// // ()
71	CMAPL/000097/2023	SUMATI SAHU VS HOME (STATE)	ADV. VS	// // ()
72	CMAPL/000098/2023	BASANTI BISWAL VS ODISHA STATE ROAD TRANSPORT CORPORATION,BBSR	RUDRA SHANKAR MISHRA VS	// // ()
73	CMP/0000142/2023	PRABIR KUMAR MOHANTY VS MANAS RANJAN MOHANTY	DEBASIS TRIPATHY VS	// // ()
74	CMP/0000143/2023	SANTOSH KUMAR SAHU VS PRAMOD KUMAR SAHU	PRAHALLAD AGRAWAL VS	// // CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000127/2021
75	CMP/0000144/2023	RANJIT KUMAR PRADHAN VS GOPAL PRADHAN	DEEPAK KUMAR DAS VS	// // CIVIL JUDGE (SD),PURI(Puri) CS/0000314/2021
76	CMP/0000145/2023	MANJU JAJODIA VS M/S BAJAJ FINANCE LTD ,BBSR	BIBEKANANDA BHUYAN VS	// // ()
77	CMP/0000146/2023	SANKARSAN DASH VS MANAS RANJAN DASH	HRUDANANDA MOHAPATRA VS	// // ()
78	CONTAC/000002/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS JAYASHREE JENA	MOHAPATRA VS	// // ()
79	CONTAC/000003/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS SNIGDHA DASH	MOHAPATRA VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

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80	CONTC/0000821/2023	KAILASH CHANDRA MISHRA VS RANJAN KUMAR GIRI,D.E.O.,JAJPUR	ADV. VS	// 0 //
81	CONTC/0000822/2023	SUNARAM KISKU VS VISHAL K.DEV,PRINCIPAL SECY.,FINANCE DEPT.	ADV. VS	// 0 //
82	CONTC/0000823/2023	PARESH KUMAR SAMAL VS VISHAL K.DEV,PRINCIPAL SECY.,FINANCE DEPT.	ADV. VS	// 0 //
83	CONTC/0000824/2023	NABIN KUMAR SAMAL VS VISHAL K.DEV,PRINCIPAL SECY.,FINANCE DEPT.	ADV. VS	// 0 //
84	CONTC/0000825/2023	NIMAIN CHARAN JENA VS VISHAL K.DEV,PRINCIPAL SECY.,FINANCE DEPT.	ADV. VS	// 0 //
85	CONTC/0000826/2023	ASHOK KUMAR MOHANTY VS HADIBANDHU BEHERA, ENGG. IN CHIEF, RWSS, JAL	ADV. VS	// 0 //
86	CONTC/0000827/2023	SACHIDANANDA PATTANAYAK VS MANOJ KUMAR PATTANAYAK,SUPTG. ENGR.,MINOR IRRIGATION DIVISION,NAYAGARH	ADV. VS	// 0 //
87	CONTC/0000828/2023	PRAHALLAD BEHERA VS ALOK KUMAR DEHURY,TAHASILDAR,NARSINGHPUR	ADV. VS	// 0 //
88	CONTC/0000829/2023	PURNA CHANDRA PATNAIK VS SANGRAJIT NAYAK,IAS	ADV. VS	// 0 //
89	CONTC/0000830/2023	SAUDAMINEE NANDA VS ASWATHY S.,IAS	ADV. VS	// 0 //
90	CONTC/0000831/2023	DUSHMANTA KUMAR MOHAPATRA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
91	CONTC/0000832/2023	ANAND KIRSANI	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

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		VS	VS	0
92	CONTC/0000833/2023	DEBIDUTTA BISWAL,PRINCIPAL CHIEF CONSERVATOR FOREST,ODISHA GIRIDHARI PADHAN	ADV.	//
		VS	VS	0
93	CONTC/0000834/2023	DEBIDUTTA BISWAL,PRINCIPAL CHIEF CONSERVATOR FOREST,ODISHA SUKUMAR DUKHU	ADV.	//
		VS	VS	0
94	CONTC/0000835/2023	DEBIDUTTA BISWAL,PRINCIPAL CHIEF CONSERVATOR FOREST,ODISHA RAMESH CH. ROUT	ADV.	//
		VS	VS	0
95	CONTC/0000836/2023	DEBIDUTTA BISWAL,PRINCIPAL CHIEF CONSERVATOR FOREST,ODISHA SUNIL KUMAR SAHU	ADV.	//
		VS	VS	0
96	CONTC/0000837/2023	DEBIDUTTA BISWAL,PRINCIPAL CHIEF CONSERVATOR FOREST,ODISHA SOUMITRY MISHRA	ADV.	//
		VS	VS	0
97	CONTC/0000838/2023	ABOLI SUNIL NAAVANE,COLLECTOR AND D.M.,SUBARNAPUR BASANTA KMAR SWAIN	ADV.	//
		VS	VS	0
98	CONTC/0000839/2023	PRAKASH KUMAR NAIK,OPS(1)S.P CUTTACK DIVISION,CUTTACK VIGILANCE BISHNUPADA BARIK	N.PAIKRAY	//
		VS	VS	0
99	CONTC/0000840/2023	ASWATHY S.,IAS PABITRA BEHERA	ADV.	//
		VS	VS	0
100	CONTC/0000841/2023	SIDDHARTHA SHANKAR SWAIN,IAS SRI SRI MAHAMAYA THAKURANI	ADV.	//
		VS	VS	0
101	CONTC/0000842/2023	SAMARTHA VERNA,IAS HRUSHIKESH PRADHAN	ADV.	//
		VS	VS	0
102	CONTC/0000843/2023	PRATAP PRITIMAYEE,SUB COLLECTOR,CHAMPUA ASHOKA INDUSTRIES LT	SUDEEP KUMAR SARANGI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

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103	CONTC/0000844/2023	SADIQ ALAM, IAS ASWINI LENKA VS	PRAFULLA CHANDRA DAS VS	// // 0
104	CONTC/0000845/2023	DR. MANAS RANJAN BHOI, TAHASILDAR, SADAR, CUTTACK RUDRA PRASANNA LENKA VS	PRAFULLA CHANDRA DAS VS	// // 0
105	CONTC/0000846/2023	DR. MANAS RANJAN BHOI, TAHASILDAR, SADAR, CUTTACK NALINA KUMAR SARANGI VS	ADV. VS	// // 0
106	CONTC/0000847/2023	ASWATHY S, I.A.S. BITIKA DEY VS	ADV. VS	// // 0
107	CONTC/0000848/2023	CHAVAN KUMAR MOTIRAM SWATISMITA PANDA VS	ADV. VS	// // 0
108	CONTC/0000849/2023	SATYARANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, ORISSA, BBSR. NABAGHANA MOHANTY VS	SUVENDU KUMAR RAY VS	// // 0
109	CONTC/0000850/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. RABINDRA PRADHAN VS	SUVENDU KUMAR RAY VS	// // 0
110	CONTC/0000851/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. PRAVAKAR SAHOO VS	SUVENDU KUMAR RAY VS	// // 0
111	CONTC/0000852/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. AKULA SAHU VS	KURESH PRASAD DASH VS	// // 0
112	CONTC/0000853/2023	JYOTIRANJAN MISHRA BHARATI PATRA VS	KISHORE KUMAR MISHRA VS	// // 0
113	CONTC/0000854/2023	KABIRAJ ARJYA, SUB REGISTRAR BERHAMPUR, GANJAM SOMANATH THAKUR VS	ADV VS	// // 0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

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114	CONTC/0000855/2023	KAMALAKANTA PANDA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// ()
115	CONTC/0000856/2023	BIDESHI GURU VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
116	CONTC/0000857/2023	RAGHUNATH MOHAPATRA VS SATYABRATA SAHU, ADDL., CHIEF SECY., R AND DM DEPT.	ADV VS	// ()
117	CONTC/0000858/2023	DHIRENDRA NATH DAS VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// ()
118	CONTC/0000859/2023	GANTAYAT PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
119	CONTC/0000860/2023	PARAMESWAR SABAR VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M DEPT.	ADV VS	// ()
120	CONTC/0000861/2023	LAXMIPRIYA PARIKSHYA VS SATYABRATA SAHU, IAS	ADV. VS	// ()
121	CONTC/0000862/2023	RAJENDRA SAHU VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR.	ADV. VS	// ()
122	CRLA/0000157/2023	PABITRA SAHOO VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR SADAR /162 /2022 ()
123	CRLA/0000158/2023	HRUSIKESH PASCHIMAKABAT VS STATE OF ODISHA(VIG.)	MONOMOY BASU VS	BALASORE VIGILANCE /20 /2015 ()
124	CRLA/0000159/2023	SARAT MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /299 /2019 ()
125	CRLA/0000160/2023	BRAJA KISHOR SATAPATHY	RAMANI KANTA PATTANAIAK	MAHILA P.S. BUXIBAZAR /94 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0000161/2023	PUKU @ UJJWAL LAKRA	SOUMYA RANJAN DAS	LATHIKATA /31 /2015
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0000162/2023	HEMANTA SAHU	SUJATA JENA	BARKOTE /512 /2022
		VS	VS	()
		STATE OF ODISHA		//
128	CRLA/0000163/2023	NIMEI MANDAL	RAMANI KANTA PATTANAIK	MAHILA P.S. BUXIBAZAR /94 /2019
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMA/0000043/2023	HEMANTA NAIK	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMA/0000044/2023	BHAGABAN PANGI@BHAGA	ADV.	CHITRAKONDA /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000695/2023	PREMRAJ BARAD	TRILOCHAN NANDA	BOLANGIR TOWN /291 /2017
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000696/2023	SNEHASIS MOHANTY	PUSPAMITRA MOHAPATRA	BINJHARPUR /591 /2021
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000697/2023	PRAHALLAD LAL SAMANTARAY	ARJEET MISHRA	KEONJHAR TOWN /60 /2014
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000698/2023	ALOK KUMAR KHANDAITARAY	SANJIT MISHRA	JODAPADAR /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000699/2023	HURISKESH SWAIN@HRUSIKESH@BAPUNI	SUSANTA KUMAR BARAL	TIGIRIA /69 /2021
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000700/2023	MOHAMMAD MUMTAZ@MD. MUMTAZ	UMAKANTA BARIK	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0000701/2023	STATE OF ODISHA MIDIYAN PANI VS	PRASANNA KUMAR MISHRA VS	// PUTASINGH /59 /2020 ()
138	CRLMC/0000702/2023	STATE OF ODISHA BANAMALI KAR VS	SARATHI JYOTI MOHANTY VS	// JEYPORE VIGILANCE /11 /2022 ()
139	CRLMC/0000703/2023	STATE OF ODISHA(VIG.) PRAMOD NAIK VS	PRAVAT KUMAR NAYAK VS	// SARANAKUL /122 /2021 ()
140	CRLMC/0000704/2023	STATE OF ODISHA RABINDRA SARGHARIA VS	PRAVASH CHANDRA JENA VS	// BIKRAMPUR FCI /2 /2021 ()
141	CRLMC/0000705/2023	STATE OF ODISHA ASHOK KUMAR SWAIN VS	RAMESH CHANDRA OJHA VS	// / /0 ()
142	CRLMC/0000706/2023	STATE OF ODISHA BUNDI @ PRATAP KUMAR PARIDA VS	RANJAN KUMAR NAYAK VS	// NUAGAON /122 /2022 ()
143	CRLMC/0000707/2023	STATE OF ODISHA AMIT KUMAR MAHARANA VS	ARUN KUMAR ACHARYA VS	// NEMALO /196 /2022 ()
144	CRLMC/0000708/2023	STATE OF ODISHA NALINI SANKAR DASH@NALINI DAS VS	ARUN KUMAR ACHARYA VS	// NEMALO /196 /2022 ()
145	CRLMC/0000709/2023	STATE OF ODISHA SK.TALIM VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /585 /2022 ()
146	CRLMP/0000253/2023	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	NIRANJAN PANDA VS	// / /0 ()
147	CRLMP/0000254/2023	STATE OF ODISHA DURYODHAN BEHERA VS THE STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

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148	CRLMP/0000255/2023	GULAKHARA NAYAK VS STATE OF ODISHA	BISIKESAN PRADHAN VS	BAMUNIGAM /121 /2022 () //
149	CRLMP/0000256/2023	NILAMANI PARHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	/ /0 () //
150	CRLMP/0000257/2023	MD.RIJWAN ALAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
151	CRLMP/0000258/2023	ARUN KUMAR JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
152	CRLMP/0000259/2023	YASHOBANTA NARAYAN PATHY VS MEERA SATHPATHY	NIRANJAN SINGH (1) VS	/ /0 () //
153	CRLMP/0000260/2023	MADAN DALEI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ /0 () //
154	CRLMP/0000261/2023	SALIKA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //
155	CRLMP/0000262/2023	KANCHANBALA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //
156	CRLREV/0000064/2023	GOUTAM CHARAN DAS VS BISWADARSANI DAS	BIJAYANANDA DASH VS	SALIPUR /14 /2017 () //
157	CRLREV/0000065/2023	GOUTAM MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	CHAMPUA /7 /2016 () //
158	CRLREV/0000066/2023	UMESH CHANDRA SAHU VS STATE OF ODISHA	MAHITOSH SINHA VS	/ /0 () //
159	FAO/0000064/2023	M/S. NATIONAL INSURANCE CO. LTD.	BIBHUTI BHUSAN MISHRA	/ /

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ARATI BEHERA		//
160	MACA/0000091/2023	LAXMI PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		BISHNU PRASAD LENKA		//
161	MACA/0000092/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE	PRAKASH KUMAR MOANTY	//
		VS	VS	0
		REKHA DEVI		//
162	MACA/0000093/2023	LEGAL MANAGER, M/S. UNITED INDIA INSURANCE	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		PURNABASI MISHRA		//
163	MACA/0000094/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		GADEPALLI SATYARAM PRASAD		//
164	MACA/0000095/2023	SUKANTA MOHAPATRA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		KABULA KUMAR JETHY		//
165	MACA/0000096/2023	KUNTALA BAITHARU	JAGABANDHU SAHU	//
		VS	VS	0
		SANDEEP		//
166	MACA/0000097/2023	B. MANBODH BAITHARU	JAGABANDHU SAHU	//
		VS	VS	0
		SANDEEP		//
167	MATA/0000045/2023	AJAY PANDA	BIJAYA KUMAR ROUSTRAY	//
		VS	VS	0
		JAYANTI CHAKRABARTI@MAITI		//
168	MATA/0000046/2023	RATIKANTA KUANAR	SMITA RANJAN PATNAIK	//
		VS	VS	0
		JYOTIREKHA NAYAK		//
169	MATA/0000047/2023	KUSUMA JENA	TAPASWINI SINHA	//
		VS	VS	0
		SADASIBA JENA		//
170	MATA/0000048/2023	DR. PRANATI MISRA	TAPAN KUMAR BISWAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RSA/0000040/2023	DR. DEBASIS MISRA JYOTSHNAMAYEE KANUNGO VS	PRAFULLA KUMAR RATH VS	// // ()
172	RSA/0000041/2023	A. KORAMANI PATRA BISWANATH MANDAL VS	MAHESWAR MOHANTY VS	// // ()
173	RSA/0000042/2023	KANUN MANDAL @ BASU DHIRENBALA ACHARYA VS	MAHESWAR MOHANTY VS	// // ()
174	RSA/0000043/2023	SURESH CHANDRA DAS GOURI DASH VS	H.N.TRIPATHY VS	// // ()
175	TRP(C)/0000057/2023	PUSPARANI MOHAPATRA ROJALIN MOHANTY VS	ASHOK KUMAR SWAIN (1) VS	// // ()
176	TRP(C)/0000058/2023	SAMBIT MOHANTY NALINI ROUTARAY@PRADHAN VS	HRUDANANDA MOHAPATRA VS	// // ()
177	TRP(C)/0000059/2023	DINABANDHU PRADHAN SAMASA SAMARPITA VS	AGASTI KANUNGO VS	// // ()
178	WA/0000163/2023	BISWA RANJAN MAHALI MADANESWAR SHG VS	BIKRAM CHANDRA GHADEI VS	// // ()
179	WA/0000164/2023	STATE OF ODISHA RAMAHARI SENAPATI VS	BUDHIRAM DAS VS	// // ()
180	WA/0000165/2023	DIST. JUDGE, BALASORE BHADRAK STATE OF ODISHA VS	SANDEEP PARIDA, SR.SC (S AND ME) VS	// // ()
181	WA/0000166/2023	RAJKISHORE DAS RAMESH CHANDRA SAHOO VS	SAMEER KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0000167/2023	DR. (MRS.) SUNEETA TRIPATHY VS CHANCELLOR, BERHAMPUR UNIVERSITY, BBSR	ADV. VS	// 0 //
183	WA/0000168/2023	BRAJA MOHAN SARANGI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
184	WA/0000169/2023	STATE OF ODISHA VS ATUL KUMAR MISHRA	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
185	WA/0000170/2023	STATE OF ODISHA VS BIMBADHAR BARIK	Y. S. P. BABU, A.G.A. VS	// 0 //
186	WA/0000171/2023	STATE OF ODISHA VS GAJENDRANATH MAHANTA	TARUN PATNAIK, A.S.C. VS	// 0 //
187	WA/0000172/2023	STATE OF ODISHA VS DEBADARSHINI SAHU	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
188	WP(C)/0003680/2023	LOKANATHA BHOI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
189	WP(C)/0003681/2023	GHANSHYAM DALMIA,ROURKELA VS CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	SASWAT KUMAR ACHARYA VS	// 0 //
190	WP(C)/0003682/2023	PRASANTA KUMAR PATNAIK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., KHURDA	SURENDRA KUMAR DASH VS	// 0 //
191	WP(C)/0003683/2023	MANMOHAN TRIPATHY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
192	WP(C)/0003684/2023	JAGANNATH PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
193	WP(C)/0003685/2023	AJAYA KUMAR PRADHAN	SUDHIR KUMAR PATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0003686/2023	SUB COLLECTOR, ATHAMALLIK JAGADISH SUNANI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0003687/2023	STATE OF ODISHA RANJAN KUMAR SHARMA	MANAS PATI	//
		VS	VS	0
196	WP(C)/0003688/2023	STATE OF ODISHA AMIYA RANJAN SINHA	MANAS PATI	//
		VS	VS	0
197	WP(C)/0003689/2023	STATE OF ODISHA SUNIL KUMAR PADHI	BIRAJA PRASANNA DAS	//
		VS	VS	0
198	WP(C)/0003690/2023	STATE OF ODISHA ANITA SINGH	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
199	WP(C)/0003691/2023	STATE OF ODISHA PRAVATI MOHAPATRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
200	WP(C)/0003692/2023	STATE OF ODISHA BAIKUNTHANATH ROUT	TUSHAR KANTA NAYAK	//
		VS	VS	0
201	WP(C)/0003693/2023	STATE OF ODISHA GANDHARBA DAS	SWAPNIL ROY	//
		VS	VS	0
202	WP(C)/0003694/2023	STATE OF ODISHA GOURANG BEHERA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
203	WP(C)/0003695/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO	NIHAL RATH	//
		VS	VS	0
204	WP(C)/0003696/2023	STATE OF ODISHA UTTAM KUMAR SAMANTARAY	MANORANJAN PADHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0003697/2023	STATE OF ODISHA RABI BALABANTARAY VS	RAJEET ROY VS	// // ()
206	WP(C)/0003698/2023	STATE OF ODISHA DAYANIDHI BEHERA VS	AMIT KUMAR NATH VS	// // ()
207	WP(C)/0003699/2023	THE CHIEF SECY. GOVT. OF ODISHA SOUMYA RANJAN MOHANTY VS	MANORANJAN PADHI VS	// // ()
208	WP(C)/0003700/2023	STATE OF ODISHA PATITAPABAN NATH SHARMA VS	BAIJAYANTA KUMAR SWAIN VS	// // ()
209	WP(C)/0003701/2023	STATE INFORMATION COMMNR. OF ODISHA, BBSR PABITRA KUMAR PASAYAT VS	SATRUGHNA DASH (A) VS	// // ()
210	WP(C)/0003702/2023	STATE OF ODISHA DILLIP KUMAR BISWAL VS	MANORANJAN PADHI VS	// // ()
211	WP(C)/0003703/2023	STATE OF ODISHA MANORANJAN MOHANTY VS	MANORANJAN PADHI VS	// // ()
212	WP(C)/0003704/2023	STATE OF ODISHA BIDYADHAR ROUT VS	MANORANJAN PADHI VS	// // ()
213	WP(C)/0003705/2023	STATE OF ODISHA TRAILOKYANATH SWAIN VS	SUBRATA MISHRA VS	// // ()
214	WP(C)/0003706/2023	COMMNR. STATE ELECTION COMMISSION, BBSR M/S ANIMESH CONSTRUCTIONS PVT. LTD., KORAPUT VS	HABANI PRASAD MOHANTY VS	// // ()
215	WP(C)/0003707/2023	THE CT AND GST OFFICER, KORAPUT TRAILOKYANATH SWAIN VS PABITRA @ PABITRA MOHAN UPADHAYA	SUBRATA MISHRA VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0003708/2023	KALI CHARAN ROUT VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
217	WP(C)/0003709/2023	NIRUPAMA BEHURA VS DIRECTOR, TECHNICAL EDUCATION AND TRAINING ODISHA, BBSR	NIRANJAN PANDA VS	// 0 //
218	WP(C)/0003710/2023	SANJAY PATNAIK VS PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// 0 //
219	WP(C)/0003711/2023	BIJAYA BISWAL VS CHOLA FINANCE, CHENNAI	NETRANANDA BISWAL VS	// 0 //
220	WP(C)/0003712/2023	ASHOK NAIK VS THE COLLECTOR AND DM, ANGUL	SAROJ RANJAN SUBUDHI VS	// 0 //
221	WP(C)/0003713/2023	KADAMBINI NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
222	WP(C)/0003714/2023	KIRAN KUMAR NAIK VS THE COLLECTOR AND DM, ANGUL	SAROJ RANJAN SUBUDHI VS	// 0 //
223	WP(C)/0003715/2023	PADMINI BEHERA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
224	WP(C)/0003716/2023	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
225	WP(C)/0003717/2023	SUKADEV BEHERA @ SETHI VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
226	WP(C)/0003718/2023	PANDIT KUMAR BISIMAJHI VS STATE OF ODISHA	JYOTI RANJAN DASH VS	// 0 //
227	WP(C)/0003719/2023	B. BIJAYA REDDY	RAMDAS ACHARY	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0003720/2023	SARASWATI SEWARI	SANTOSH KUMAR PANDA	//
		VS	VS	0
		MD, ORISSA STATE CO OPERATIVE BANK LTD., BBSR		//
229	WP(C)/0003721/2023	NANDA KISHORE TARAI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0003722/2023	PRAKASH KUMAR DAS	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0003723/2023	CHITTARANJAN MOHAPATRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0003724/2023	GUNANIDHI PRUSTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		THE PRINCIPAL SECY., TO GOVT. EXCISE DEPT., BBSR		//
233	WP(C)/0003725/2023	SHAKTI PRASAD RAY	MAHESWAR MOHANTY	//
		VS	VS	0
		OMBUDSMAN INSURANCE, BBSR		//
234	WP(C)/0003726/2023	AJAY KUMAR BARIK	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0003727/2023	SONALIN SAHOO	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0003728/2023	MUKESH AGRAWAL @ MUKESH KUMAR AGRAWA	MAHESWAR MOHANTY	//
		VS	VS	0
		COLLECTOR AND DM, KALAHANDI		//
237	WP(C)/0003729/2023	SK. ALLAUDDIN	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0003730/2023	NIRANJAN SAMANTA	NRUSINGH CHARAN ROUT	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0003731/2023	STATE OF ODISHA KISHORE CHANDRA DAS VS	DINABANDHU NAYAK VS	// // ()
240	WP(C)/0003732/2023	THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA NIBEDITA MISRA VS	GOPINATH MISHRA VS	// // ()
241	WP(C)/0003733/2023	UNION OF INDIA BRUNDABAN TRIPATHY VS	SUBRAT KUMAR KAR VS	// // ()
242	WP(C)/0003734/2023	STATE OF ODISHA GUNDUWALA TRIPATI @ G.TIRUPATI RAO VS	RABINDRA KUMAR SAHOO VS	// // ()
243	WP(C)/0003735/2023	STATE OF ODISHA RABINARAYAN DAS VS	PRAFULLA KUMAR RATH VS	// // ()
244	WP(C)/0003736/2023	STATE OF ODISHA PURANDAR PRADHAN VS	M/S MIHIR SEKHAR SAHOO C.PRADHAN RABINDRA NATH DEBATA VS	// // ()
245	WP(C)/0003737/2023	THE SAMBALPUR DIST, CENTRAL COOPERATIVE BANK LTD. MADHUMITA MOHAPATRA VS	SAMEER KUMAR DAS VS	// // ()
246	WP(C)/0003738/2023	STATE OF ODISHA NARAYAN SAHU VS	RITA SINGH VS	// // ()
247	WP(C)/0003739/2023	STATE OF ODISHA PRAVAT KUMAR PUSTI VS	MANOJ KUMAR PANDA VS	// // ()
248	WP(C)/0003740/2023	STATE OF ODISHA SANJIB KUMAR JENA VS	SUBAS CHANDRA DAS VS	// // ()
249	WP(C)/0003741/2023	STATE OF ODISHA KAMAL LOCHAN ROUT VS	SUBAS CHANDRA DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0003742/2023	BAIRAGI CHARAN SALA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0003743/2023	SULATA MISHRA VS CHIEF EXECUTIVE OFFICER, UCO BANK, KOLKATA	MANOJ RANJAN MOHANTY VS	// 0 //
252	WP(C)/0003744/2023	SARAT KUMAR MANGARAJ VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0003745/2023	KIAPHULA SAHU VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
254	WP(C)/0003746/2023	NARAYAN NAG VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0003747/2023	PRABIRA KUMAR DASH VS MANAGING DIRECTOR, OFDC LTD. BBSR	BIJAYA KUMAR PARIDA (2) VS	// 0 //
256	WP(C)/0003748/2023	PRAHALLAD PUJAHARI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0003749/2023	NIMAIN CHARAN NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
258	WP(C)/0003750/2023	BIRANCHI GOUDABISI VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
259	WP(C)/0003751/2023	NARMADA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
260	WP(C)/0003752/2023	SADHU SAHOO VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
261	WP(C)/0003753/2023	KAMALAKANTA SEN	SASWATI MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0003754/2023	JAGABANDHU MOHANTA	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0003755/2023	RASHMIREKHA MISHRA	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0003756/2023	SUBASH CHANDRA NAYAK	GOKULANANDA PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0003757/2023	SUBASH MOHAPATRA	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0003758/2023	BIDYADHAR MOHANTY	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0003759/2023	DR. SAMBIT SUBHAS	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0003760/2023	KAMALA KANTA MOHANTA	PRAKASH RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0003761/2023	RAMESH CHANDRA SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0003762/2023	ARUNA DAS	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		COMMNR. OF ENDOWMENT, ODISHA		//
271	WP(C)/0003763/2023	PRASANTA KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0003764/2023	CHANDAN KUMAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0003765/2023	STATE OF ODISHA GANESH NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0003766/2023	STATE OF ODISHA HIMANSU SEKHAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0003767/2023	STATE OF ODISHA STATE OF ODISHA VS	HARMOHAN DHAL, A.G.A. VS	// // ()
276	WP(C)/0003768/2023	BISHNUPRIYA PANDA BIJAY KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0003769/2023	STATE OF ODISHA RANJANA KUMARI DEI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0003770/2023	STATE OF ODISHA LINGARAJ SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0003771/2023	STATE OF ODISHA REYAZ ALLI SAHA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0003772/2023	STATE OF ODISHA TRINATH SAMANTARAY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0003773/2023	STATE OF ODISHA DUKHIA BERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0003774/2023	STATE OF ODISHA SATYANARAYAN PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0003775/2023	STATE OF ODISHA RENUBALA SAHU VS	BALARAM BEHERA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0003776/2023	SUJATA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0003777/2023	PATITAPABAN SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0003778/2023	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0003779/2023	TRIBIKRAM PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0003780/2023	GITANJALI PAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0003781/2023	AJIT KUMAR BOSE VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0003782/2023	SARAT CHANDRA MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0003783/2023	GANESWAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0003784/2023	LOKANATH MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0003785/2023	MANTHANA ORAM VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
294	WP(C)/0003786/2023	PADMALOCHAN RANA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0003787/2023	BASANTA MANJARI MISHRA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0003788/2023	AKSHAYA KUMAR CHAKRABARTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0003789/2023	SUSAMARANI OJHA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0003790/2023	TAPAN KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0003791/2023	PRAVASH CHANDRA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0003792/2023	ARVINDR SINGH CHHABRA	GHANASHYAM NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0003793/2023	SURENDRA PRASAD	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0003794/2023	SHYAMBAI ORAM	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0003795/2023	JUDHISTIR DAS	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0003796/2023	GURUMURTY SAHU	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0003797/2023	DR. PITAMBAR DAS	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY., GOVT. OF ODISHA, H AND FW DEPT., BBSR		//
306	WP(C)/0003798/2023	SUDHIR SARA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0003799/2023	STATE OF ODISHA CHANDRASEKHAR MOHARANA VS	SUMITRA MOHANTY VS	// // 0
308	WP(C)/0003800/2023	STATE OF ODISHA MADHUSUDAN CHOUDHURY VS	SAURAV TIBREWAL VS	// // 0
309	WP(C)/0003801/2023	STATE OF ODISHA4 PAYODHAR RAY VS	SUKANTA KUMAR NAYAK VS	// // 0
310	WP(C)/0003802/2023	STATE OF ODISHA PRATIVA MUDULI VS	TUSAR KUMAR MISHRA VS	// // 0
311	WP(C)/0003803/2023	STATE OF ODISHA RAHIMUN BIBI VS	SUKANTA KUMAR NAYAK VS	// // 0
312	WP(C)/0003804/2023	SK. ABDUL SALIM SARAT CHANDRA PANDA VS	ANUP UDAYA SENAPATI VS	// // 0
313	WP(C)/0003805/2023	STATE OF ODISHA NIRAKAR NAIK VS	RAJENDRA KUMAR PRADHAN VS	// // 0
314	WP(C)/0003806/2023	STATE OF ODISHA BIJAYA KUMAR SAMAL VS	ANAM CHARAN PANDA VS	// // 0
315	WP(C)/0003807/2023	STATE OF ODISHA NIRAKAR PANDA VS	DIPTI RANJAN BHOKTA VS	// // 0
316	WP(C)/0003808/2023	STATE OF ODISHA DURGESH KUMAR SATAPATHY VS	BHABANI SHANKAR RAYAGURU VS	// // 0
317	WP(C)/0003809/2023	STATE OF ODISHA DR. SUNIL KUMAR RATH VS	VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0003810/2023	HITAKSHI SARANGI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
319	WP(C)/0003811/2023	JUICY KESH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
320	WP(C)/0003812/2023	SK. MADARI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
321	WP(C)/0003813/2023	SONY SIL @ SANTOSH KUMAR SIL VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
322	WP(C)/0003814/2023	RAM YARTAN PRASAD VS NATIONAL THERMAL POWER CORP. LTD., NEW DELHI	SUBRAT MISHRA VS	// 0 //
323	WP(C)/0003815/2023	LOCHAN BARIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
324	WP(C)/0003816/2023	M JAYKUTTY VS NATIONAL THERMAL POWER CORP. LTD., NEW DELHI	SUBRAT MISHRA VS	// 0 //
325	WP(C)/0003817/2023	LOCHANA KUMAR PRATAPSINGH VS THE STATE OF ORISSA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0003818/2023	RAGHUNATH BEHERA VS STATE OF ODISHA	SABITA RANJAN PATNAIK VS	// 0 //
327	WP(C)/0003819/2023	SEEMANTA INSTITUTE OF PHARMACEUTICAL SCIENCES VS STATE OF ODISHA	SOHINI HANSEN DARIA VS	// 0 //
328	WP(C)/0003820/2023	BIDHUBHUSAN NAYAK VS THE PUNJAB NATIONAL BANK, NEW DELHI	PRATIK DASH VS	// 0 //
329	WP(C)/0003821/2023	SUBASH CHANDRA PANGI	MOHAMMAD AKRAM	//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0003822/2023	SECY. PANCHAYATI RAJ AND DW DEPT. BBSR MAHENDRA SAMAL	BIBEK KUMAR MOHANTY	//
		VS	VS	0
331	WP(C)/0003823/2023	SUPDT. OF POLICE, BALASORE BINODINI BHOI	TRILOCHAN DASH	//
		VS	VS	0
332	WP(C)/0003824/2023	STATE OF ODISHA M/S.GOUTAM DWARY, SORO	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
333	WP(C)/0003825/2023	THE COMMNR. CT AND GST ODISHA, CUTTACK DEBANANDA PRADHAN	TRILOCHAN DASH	//
		VS	VS	0
334	WP(C)/0003826/2023	STATE OF ODISHA RAMESWAR BHATI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
335	WP(C)/0003827/2023	STATE OF ODISHA DOLAMANI BHOI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
336	WP(C)/0003828/2023	STATE OF ODISHA URMILA SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
337	WP(C)/0003829/2023	STATE OF ODISHA RAJKISHOR MAHAKUD	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
338	WP(C)/0003830/2023	STATE OF ODISHA RAGHUNATH BHUYAN	SHASHI BHUSAN JENA	//
		VS	VS	0
339	WP(C)/0003831/2023	STATE OF ODISHA PRASANTA KUMAR SAHU	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
340	WP(C)/0003832/2023	ASSESSING OFFICER CUM S.D.O. COMM. TPCODL, BBSR TEMPLE CITY INSTITUTE OF TECHNOLOGY, JATANSIDHARTHA DAS		//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0003833/2023	STATE OF ODISHA NEERAJ AGRAWAL VS	ANJAN KUMAR BISWAL VS	// // ()
342	WP(C)/0003834/2023	STATE OF ODISHA ARUN KUMAR ROUT VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
343	WP(C)/0003835/2023	ASSESSING OFFICER CUM SDO(COMM.) TPCODL, CUTTACK ASHOK KUMAR PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // ()
344	WP(C)/0003836/2023	STATE OF ODISHA SANJIB @ SANJIB KUMAR SAHU VS	NIRANJAN MAHARANA VS	// // ()
345	WP(C)/0003837/2023	STATE OF ODISHA SUBASH CHANDRA BARIK VS	GOPAL KRUSHNA NANDA VS	// // ()
346	WP(C)/0003838/2023	STATE OF ODISHA KRUSHNA CHANDRA BARIK VS	GOPAL KRUSHNA NANDA VS	// // ()
347	WP(C)/0003839/2023	STATE OF ODISHA RANJIT KUMAR PRADHAN VS	KURESH PRASAD DASH VS	// // ()
348	WP(C)/0003840/2023	STATE OF ORISSA SANJIB RAM VS	DR. BINOD KUMAR MISHRA VS	// // ()
349	WP(C)/0003841/2023	RBI, BBSR BRUNDABAN NAIK VS	GOPAL KRUSHNA NANDA VS	// // ()
350	WP(C)/0003842/2023	STATE OF ODISHA MANMOHAN PAL VS	ACHYUTANANDA PATTANAIAK VS	// // ()
351	WP(C)/0003843/2023	STATE OF ORISSA JOGENDRA SAHOO VS	JATESWAR NAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0003844/2023	SK.ABDUL FARUQUE VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
353	WP(C)/0003845/2023	RABINDRA KUMAR NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0003846/2023	RABINDRA PANDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
355	WP(C)/0003847/2023	SANJAY KUMAR DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0003848/2023	DHANESWAR PATI VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
357	WP(C)/0003849/2023	Y.RAJANI VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
358	WP(C)/0003850/2023	BISWARANJAN DAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
359	WP(C)/0003851/2023	RABINDRA KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
360	WP(C)/0003852/2023	JAGABANDHU PATRA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
361	WP(C)/0003853/2023	PUSPANJALI BEHERA VS STATE OF ODISHA	M.A.ALI VS	// 0 //
362	WP(C)/0003854/2023	JAYAKRUSHNA JADUMANI DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
363	WP(C)/0003855/2023	M/S. BINOD KUMAR SAHOO	KAJAL SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	WP(C)/0003856/2023	JOINT COMM. OF STATE TAX (APPEAL), TERRITORIAL RANGE PRADEEP KUMAR PRUSTY	PRADEEP KUMAR MAHAPATRA	// //
		VS	VS	()
365	WP(C)/0003857/2023	STATE OF ODISHA STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	// //
		VS	VS	()
366	WP(C)/0003858/2023	SHESADEV MEHER STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	// //
		VS	VS	()
367	WPCRL/0000015/2023	PADMANAV KUMBHAR KANCHANABALA DASH	NIRVAYA KUMAR SAMANTARAY	// //0
		VS	VS	()
368	ABLAPL/0001405/2023	STATE OF ODISHA UTTAM NAIK @ NAYAK	ASHOK KUMAR PRADHAN	// BHANJANAGAR /684 /2022
		VS	VS	()
369	ABLAPL/0001406/2023	STATE OF ODISHA SATYABRATA DASH	NIRANJAN PANDA	// DHAULI PS /58 /2018
		VS	VS	()
370	ABLAPL/0001407/2023	STATE OF ODISHA AMAR KUMAR ROUT	PRIYA RANJAN SINGH	// DHENKANAL SADAR /68 /2023
		VS	VS	()
371	ABLAPL/0001408/2023	STATE OF ODISHA PRASANNA KUMAR NAIK	BIBHUTI KESHARI BISWAL	// NARASINGHPUR /291 /2020
		VS	VS	()
372	ABLAPL/0001409/2023	STATE OF ODISHA PURUSOTTAM MOHANTY	BIDYADHAR PRADHAN	// //0
		VS	VS	()
373	ABLAPL/0001410/2023	STATE OF ODISHA BISWANATH SAHU	BASUDEV BARIK	// COLLIERY /64 /2023
		VS	VS	()
374	ABLAPL/0001411/2023	STATE OF ODISHA RAKESH DIGAL	LAMBODOR ACHARI	// BHANJANAGAR /429 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0001412/2023	STATE OF ODISHA RAMESH CHANDRA DAS VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /392 /2022 ()
376	ABLAPL/0001413/2023	STATE OF ODISHA MANORANJAN BEHERA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /40 /2023 ()
377	ABLAPL/0001414/2023	STATE OF ODISHA BABLI KAK VS	AJIT KUMAR RAUT VS	// SUNDARGARH TOWN /19 /2023 ()
378	ABLAPL/0001415/2023	STATE OF ODISHA SANTOSH SETHI @ SANTOSH KUMAR SETHI VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /65 /2023 ()
379	ABLAPL/0001416/2023	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	SANJAY KUMAR BEHERA VS	// CHANDRASEKHARPUR /475 /2022 ()
380	ABLAPL/0001417/2023	STATE OF ODISHA RANKA PRADHAN VS	AMITAV TRIPATHY VS	// GOLANTHARA (BERHAMPUR) /462 /2022 ()
381	ABLAPL/0001418/2023	STATE OF ODISHA SANTOSH KAPAT @ KABAT VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /151 /2022 ()
382	ABLAPL/0001419/2023	STATE OF ODISHA CHAKRADHAR ROUT VS	SUBASH CHANDRA ACHARYA VS	// KHUNTUNI /215 /2022 ()
383	ABLAPL/0001420/2023	STATE OF ODISHA THUPEI NAYAK VS	DEBASIS MISHRA VS	// SUKINDA /20 /2023 ()
384	ABLAPL/0001421/2023	STATE OF ODISHA MIR ABBAS ALLI @ MIR ABASH ALLI VS	PRAVASH CH JENA VS	// JALESWAR /15 /2023 ()
385	ABLAPL/0001422/2023	STATE OF ODISHA PRAHALLAD DAS VS	RANJIT MOHANTY VS	// PATKURA /659 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0001423/2023	CHHOTU @ MD. MOJAHID VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /405 /2022 () //
387	ABLAPL/0001424/2023	RABI DEI@BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /860 /2022 () //
388	ABLAPL/0001425/2023	MD. WAZAR ALAM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /256 /2022 () //
389	ABLAPL/0001426/2023	PATHANI PANDA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /22 /2023 () //
390	ABLAPL/0001427/2023	BAPI GUMANSINGH @ SATYAPRIYA GUMANSINGHJYOTIRMAYA SAHOO VS STATE OF ODISHA	VS	KANAS /18 /2023 () //
391	ABLAPL/0001428/2023	ISWAR MOHANTY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /34 /2023 () //
392	ABLAPL/0001429/2023	JAGAN JENA VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	MANCHESWAR P.S. /49 /2018 () //
393	ABLAPL/0001430/2023	LOKANATH SWAIN VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	DHAULI PS /50 /2021 () //
394	ABLAPL/0001431/2023	RABI SAHOO VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	RAGHUNATHPALI /29 /2023 () //
395	ABLAPL/0001432/2023	SUBASH CHANDRA JENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	MADHUPATNA /249 /2022 () //
396	ABLAPL/0001433/2023	BRAJA KISHORE ROUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGODA P.S. /401 /2022 () //
397	ABLAPL/0001434/2023	SANTOSH KUARN	SMRUTI RANJAN MOHAPATRA	JAJPUR TOWN /460 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001435/2023	DEBASIS @ DEBASISH PRASAD RAY	PRAMOD CHANDRA SEJPADA	BALLIGUDA /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001436/2023	BIRU BEHERA	BIJAYA KUMAR RAGADA	JHARSUGUDA /768 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001437/2023	LINGARAJ DAS @ MAKARA	P.K.ROUT	NISCHINTAKOILI /18 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001438/2023	SIBA PRASAD PARIDA	BIJAYA KUMAR RAGADA	JODAPADAR /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001439/2023	HARIBOL MENDELI@NADU	SAROJ KUMAR MISHRA	MANAMUNDA /323 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001440/2023	RASHMI SINGH	SANJAY KUMAR DAS (2)	NADANAKANAN P.S. /183 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001441/2023	SARAT KUMAR SETHI	DEBASIS MISHRA	SORO /520 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001442/2023	PAPUL @ ASHOK KUMAR NAYAK	AMIT PRASAD BOSE	DHENKANAL TOWN /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001443/2023	KUNA @ SANTOSH KUMAR BHOI	PRAFULLA KUMAR JENA	OLATPUR /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001444/2023	SATYA RANJAN DHAL	PRAVASH CHANDRA JENA	JALESWAR /18 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001445/2023	PRIYADARSHINI SAHU	BHABANI SHANKAR RAYAGURU	SAHADEV KHUNTA /423 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0001446/2023	STATE OF ODISHA BIPIN BEHERA VS	BHABANI PRASAD PRADHAN VS	// HARABHANGA /15 /2023 ()
410	ABLAPL/0001447/2023	STATE OF ODISHA RAMANI RANJAN SAHOO VS	ALOK KUMAR PANDA VS	// CHHENDIPADA /53 /2023 ()
411	ABLAPL/0001448/2023	STATE OF ODISHA PRASANA KUMAR SARANGI VS	DEBASISH SAMAL VS	// DHAMNAGAR /12 /2023 ()
412	ABLAPL/0001449/2023	STATE OF ODISHA PRAGYANAPARAMITA MOHARANA @ PRAJNAPARA VS	DURGAM PRASAD HAL VS	// DHARMASALA /712 /2022 ()
413	ABLAPL/0001450/2023	STATE OF ODISHA SUBHALAXMI DASH @ SITAL VS	SIVA SANKAR CHAINI VS	// BADAMBADI /10 /2023 ()
414	ABLAPL/0001451/2023	STATE OF ODISHA HEMANTA SAMAL VS	CHIRANJIB ROUT VS	// TALCHER TOWN /961 /2022 ()
415	ABLAPL/0001452/2023	STATE OF ODISHA JAGA @ JAGABANDHU NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /91 /2023 ()
416	ABLAPL/0001453/2023	STATE OF ODISHA DILLIP ROUT VS	ASHOK KUMAR SARANGI VS	// SUKINDA /5 /2023 ()
417	ABLAPL/0001454/2023	STATE OF ODISHA KULAMANI SAHOO VS	BASANTA KUMAR NAYAK VS	// LAXMISAGAR P.S. /41 /2023 ()
418	ABLAPL/0001455/2023	STATE OF ODISHA SANTOSH MAHAPATRA @ SANTOSH MOHAPATRA VS	DINESH KUMAR MOHANTY VS	// KHANDAPARA /4 /2023 ()
419	ABLAPL/0001456/2023	STATE OF ODISHA TILOTAMA SWAIN VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /36 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0001457/2023	KANHU BHOI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /406 /2022 () //
421	ABLAPL/0001458/2023	BINODINI SINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 () //
422	ABLAPL/0001459/2023	PADMA CHARAN BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	BALIANTA P.S. /2 /2023 () //
423	ABLAPL/0001460/2023	USARANI BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALICHANDRAPUR /34 /2023 () //
424	ABLAPL/0001461/2023	AJAY KUMAR CHHOTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /310 /2022 () //
425	ABLAPL/0001462/2023	DHARMENDRA SHARMA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /310 /2022 () //
426	ABLAPL/0001463/2023	ADHIR @ ADHIRA JENA @ BANIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /18 /2023 () //
427	ABLAPL/0001464/2023	LULU @ AJIT KABI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /237 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :07/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 COPET/24/2014	POLAR PHARMA INDIA L-MP	
2	12/2023 WPC(OA)/2068/2016	SATYAM SWAIN-MP	
3	13/2023 WPC(OA)/1311/2016	GAYATRI PATTANAİK-MP	
4	14/2023 JCRLA/43/2012	MADHABA PRADHAN-MP	MISS.D.R.NANDA
5	21/2023 WPC(OAC)/1666/2015	BIPIN KISHORE KERKETTA-MP	
6	22/2023 WPC(OAC)/4565/2015	SUJATA RAY-MP	S.DAS
7	23/2023 WPC(OAC)/4567/2015	SATYA PRAKASH SWAIN-MP	S.DAS
8	24/2023 WPC(OAC)/4568/2015	STRUTI PRANGYA SWAIN-MP	S.DAS
9	34/2023 CONTC/839/2023	BISHNUPADA BARIK-MP	N.PAIKRAY
10	36/2023 CMAPL/8/2023	DEITY SRI RADHAKANTA MAHAPRABHU,BIJE,RANDHA-MP	M/S.S.S.RAO,B.K.MOHANTY,P.S.N.PATRA
11	37/2023 CMAPL/91/2023	G H VICTOR JOSEPH-MP	CHANDRAKANTA PRADHAN, SR PANEL COUNSEL
12	38/2023 CMAPL/93/2023	BASANTI ROUT-MP	ADV.
13	39/2023 CMAPL/98/2023	BASANTI BISWAL-MP	RUDRA SHANKAR MISHRA
14	45/2023 CRLMP/255/2023	GULAKHARA NAYAK-MP	BISIKESAN PRADHAN
15	45/2023 RPFAM/30/2023	JASODA SAHOO-MP	SARADA PRASAD DASH
16	46/2023 CRLMP/2566/2022	SONALI MOHAPATRA-MP	
17	47/2023 CRLMP/259/2023	YASHOBANTA NARAYAN PATHY-MP	NIRANJAN SINGH (1)
18	56/2023 MATA/46/2023	RATIKANTA KUANAR-MP	SMITA RANJAN PATNAİK
19	57/2023 MATA/48/2023	DR. PRANATI MISRA-MP	TAPAN KUMAR BISWAL
20	58/2023 MATA/48/2023	DR. PRANATI MISRA-MP	TAPAN KUMAR BISWAL
21	66/2023 TRP(C)/57/2023	ROJALIN MOHANTY-MP	ASHOK KUMAR SWAIN (1)
22	67/2023 TRP(C)/58/2023	NALINI ROUTARAY@PRADHAN-MP	HRUDANANDA MOHAPATRA
23	68/2023 TRP(C)/59/2023	SAMASA SAMARPITA-MP	AGASTI KANUNGO
24	90/2023 CRLREV/64/2023	GOUTAM CHARAN DAS-MP	BIJAYANANDA DASH
25	91/2023 CRLREV/370/2017	ANITA MISHRA-MP	M/S.BIRAJA PRASANNA SATAPATHY
26	92/2023	GOUTAM MUNDA-MP	SUSIL KUMAR PATTNAİK

27	CRLREV/65/2023 93/2023	GOUTAM MUNDA-MP	SUSIL KUMAR PATTNAIK
28	CRLREV/65/2023 94/2023	GOUTAM MUNDA-MP	SUSIL KUMAR PATTNAIK
29	CRLREV/65/2023 95/2023	UMESH CHANDRA SAHU-MP	MAHITOSH SINHA
30	CRLREV/66/2023 96/2023	GAYATRI NANDA @ RATH-MP	BIDYADHAR PRADHAN
31	FAO/110/2022 113/2023	SANTOSH RAM-MP	B.S.PANIGRAHI
32	RSA/8/2023 114/2023	AMITABH MAHAPATRA-MP	AJODHYA RANJAN DASH
33	RSA/114/2021 142/2023	PRABIR KUMAR MOHANTY-MP	DEBASIS TRIPATHY
34	CMP/142/2023 144/2023	RANJIT KUMAR PRADHAN-MP	DEEPAK KUMAR DAS
35	CMP/144/2023 145/2023	MANJU JAJODIA-MP	BIBEKANANDA BHUYAN
36	CMP/145/2023 146/2023	MANJU JAJODIA-MP	BIBEKANANDA BHUYAN
37	CMP/145/2023 147/2023	MANJU JAJODIA-MP	BIBEKANANDA BHUYAN
38	CMP/145/2023 148/2023	SANKARSAN DASH-MP	HRUDANANDA MOHAPATRA
39	CMP/146/2023 161/2023	LAXMI PRADHAN-MP	PRADEEP KUMAR MISHRA
40	MACA/91/2023 162/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	PRADIP KUMAR MOANTY
41	MACA/92/2023 163/2023	LEGAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.	PRADIP KUMAR MOHANTY
42	MACA/93/2023 164/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.	PRADIP KUMAR MOHANTY
43	MACA/94/2023 165/2023	KUNTALA BAITHARU-MP	JAGABANDHU SAHU
44	MACA/96/2023 166/2023	KUNTALA BAITHARU-MP	JAGABANDHU SAHU
45	MACA/96/2023 167/2023	B. MANBODH BAITHARU-MP	JAGABANDHU SAHU
46	MACA/97/2023 168/2023	B. MANBODH BAITHARU-MP	JAGABANDHU SAHU
47	MACA/97/2023 219/2023	PRASAN KUMAR PATRA-MP	
48	BLAPL/5982/2022 220/2023	PANKAJINI JENA-MP	
49	BLAPL/3486/2021 221/2023	ABINASH SWAIN-MP	
50	BLAPL/9409/2022 222/2023	CHANDRA SEKHAR CHAND-MP	
51	BLAPL/4712/2021 223/2023	RANJAN BAGARTY-MP	
52	BLAPL/9633/2022 224/2023	TILESWAR NAYAK-MP	SOUBHAGYA SUNDAR DAS
53	BLAPL/13018/2022 225/2023	LALA AMRITSAGAR RAY @ LALA AMRUT SAGAR RAY-MP	
54	BLAPL/2824/2022 226/2023	PRADIP PRADHAN-MP	GIRIDHARI SINGH
55	BLAPL/181/2023 227/2023	CHANDRA SEKHAR CHAND-MP	DEEPAK KUMAR MOHAPATRA
56	BLAPL/4712/2021 228/2023	BENUDHAR ROUT-MP	DEBARAJ MOHANTY
57	BLAPL/755/2023 229/2023	RAJENDRA PRUSTY-MP	
	BLAPL/7290/2022		

58	321/2023 ABLAPL/640/2023	BISHNUPRIYA RANASINGH-MP	
59	322/2023 CRLA/157/2023	PABITRA SAHOO-MP	SURESH KUMAR JENA
60	322/2023 ABLAPL/5283/2022	BISWANATH @ DAMA MALLIK-MP	
61	323/2023 CRLA/157/2023	PABITRA SAHOO-MP	SURESH KUMAR JENA
62	323/2023 ABLAPL/887/2023	DIBAKAR RAUTIA-MP	JIBARDHAN MENDALI
63	324/2023 CRLA/427/2018	MANOJ KU.BARIK-MP	M/S.D.P.DHAL
64	324/2023 ABLAPL/15382/2021	CHANDRAMANI ROUT-MP	ANURAG PATI
65	325/2023 ABLAPL/6561/2022	VIVEKANANDA YADAV-MP	
66	325/2023 CRLA/158/2023	HRUSIKESH PASCHIMAKABAT-MP	MONOMOY BASU
67	326/2023 ABLAPL/15770/2022	BHABATARAN NANDY @ BHABATARANA NANDI-MP	
68	326/2023 CRLA/158/2023	HRUSIKESH PASCHIMAKABAT-MP	MONOMOY BASU
69	327/2023 CRLA/159/2023	SARAT MAJHI-MP	SUSHANTA KUMAR JOSHI
70	327/2023 ABLAPL/16330/2021	MANOJ KUMAR NAYAK@ MANUA-MP	BIBHUTI RANJAN MOHANTY
71	328/2023 CRLA/159/2023	SARAT MAJHI-MP	SUSHANTA KUMAR JOSHI
72	328/2023 ABLAPL/15860/2022	SIPU PARIDA-MP	
73	329/2023 ABLAPL/12509/2022	DEEPAK JENA-MP	
74	329/2023 CRLA/154/2023	E. JITENDRA REDDY-MP	NRUSINGHA NANDA MAHAPATRA
75	330/2023 ABLAPL/14535/2022	SANDEEP PADHI-MP	
76	330/2023 CRLA/160/2023	BRAJA KISHOR SATAPATHY-MP	RAMANI KANTA PATTANAIK
77	331/2023 CRLA/160/2023	BRAJA KISHOR SATAPATHY-MP	RAMANI KANTA PATTANAIK
78	331/2023 ABLAPL/6805/2022	SUKANTA KUMAR MAJHI @ BABU MAJHI-MP	
79	332/2023 CRLA/161/2023	PUKU @ UJJWAL LAKRA-MP	SOUMYA RANJAN DAS
80	333/2023 CRLA/161/2023	PUKU @ UJJWAL LAKRA-MP	SOUMYA RANJAN DAS
81	334/2023 CRLA/154/2023	E. JITENDRA REDDY-MP	NRUSINGHA NANDA MAHAPATRA
82	335/2023 CRLA/163/2023	NIMEI MANDAL-MP	RAMANI KANTA PATTANAIK
83	336/2023 CRLA/163/2023	NIMEI MANDAL-MP	RAMANI KANTA PATTANAIK
84	402/2023 WA/163/2023	MADANESWAR SHG-MP	BIKRAM CHANDRA GHADEI
85	403/2023 WA/163/2023	MADANESWAR SHG-MP	BIKRAM CHANDRA GHADEI
86	404/2023 WA/164/2023	RAMAHARI SENAPATI-MP	BUDHIRAM DAS
87	405/2023 WA/210/2020	RAJESH KU.GADODIA-MP	SIBANANDA DAS
88	406/2023 WA/166/2023	RAMESH CHANDRA SAHOO-MP	SAMEER KUMAR DAS
89	407/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.SC (S AND ME)

90	WA/165/2023 408/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.SC (S AND ME)
91	WA/165/2023 409/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.SC (S AND ME)
92	WA/165/2023 410/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.SC (S AND ME)
93	WA/165/2023 411/2023	BRAJA MOHAN SARANGI-MP	RANJAN KUMAR ROUT
94	WA/168/2023 412/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
95	WA/169/2023 413/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
96	WA/169/2023 414/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
97	WA/169/2023 415/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
98	WA/169/2023 416/2023	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
99	WA/170/2023 417/2023	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
100	WA/170/2023 418/2023	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
101	WA/170/2023 419/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
102	WA/171/2023 420/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
103	WA/171/2023 421/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
104	WA/172/2023 422/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
105	WA/172/2023 484/2023	PREMRAJ BARAD-MP	TRILOCHAN NANDA
106	CRLMC/695/2023 485/2023	PRAHALLAD LAL SAMANTARAY-MP	ARIJEET MISHRA
107	CRLMC/697/2023 486/2023	GLP DEVELOPERS LTD.-MP	MANOJ VERMA, S.C.TRIPATHY
108	CRLMC/711/2021 487/2023	GYANA RANJAN NAYAK-MP	a
109	CRLMC/3214/2022 488/2023	HURISKESH SWAIN@HRUSIKESH@BAPUNI-MP	SUSANTA KUMAR BARAL
110	CRLMC/699/2023 489/2023	MIDIYAN PANI-MP	PRASANNA KUMAR MISHRA
111	CRLMC/701/2023 490/2023	GULLY@GANESWAR NATH-MP	
112	CRLMC/118/2023 491/2023	BANAMALI KAR-MP	SARATHI JYOTI MOHANTY
113	CRLMC/702/2023 492/2023	KHETRA MOHAN NAYAK-MP	MR.J.K.MISHRA
114	CRLMC/3290/2016 493/2023	PRAMOD NAIK-MP	PRAVAT KUMAR NAYAK
115	CRLMC/703/2023 494/2023	RABINDRA SARGHARIA-MP	PRAVASH CHANDRA JENA
116	CRLMC/704/2023 495/2023	ASHOK KUMAR SWAIN-MP	RAMESH CHANDRA OJHA
117	CRLMC/705/2023 496/2023	BUNDI @ PRATAP KUMAR PARIDA-MP	RANJAN KUMAR NAYAK
118	CRLMC/706/2023 497/2023	AMIT KUMAR MAHARANA-MP	ARUN KUMAR ACHARYA
119	CRLMC/707/2023 498/2023	NALINI SANKAR DASH@NALINI DAS-MP	ARUN KUMAR ACHARYA
120	CRLMC/708/2023 499/2023	RINKU@MANORANJAN SAHU-MP	
	CRLMC/41/2023		

121	1641/2023 WP(C)/3680/2023	LOKANATHA BHOI-MP	SUSANTA KUMAR JETHY
122	1643/2023 WP(C)/3681/2023	GHANSHYAM DALMIA,ROURKELA-MP	SASWAT KUMAR ACHARYA
123	1644/2023 WP(C)/3680/2023	LOKANATHA BHOI-MP	SUSANTA KUMAR JETHY
124	1645/2023 WP(C)/3684/2023	JAGANNATH PANDA-MP	PRASANTA KUMAR SATAPATHY
125	1646/2023 WP(C)/3686/2023	JAGADISH SUNANI-MP	PRASANTA KUMAR MISHRA
126	1647/2023 WP(C)/3689/2023	SUNIL KUMAR PADHI-MP	BIRAJA PRASANNA DAS
127	1648/2023 WP(C)/1951/2023	RAJAN KUMAR SAHU-MP	SANTOSH KUMAR MAHANTY
128	1649/2023 WP(C)/3695/2023	SANTOSH KUMAR SAHOO-MP	NIHAL RATH
129	1650/2023 WP(C)/3697/2023	RABI BALABANTARAY-MP	RAJEET ROY
130	1651/2023 WP(C)/3700/2023	PATITAPABAN NATH SHARMA-MP	BAIJAYANTA KUMAR SWAIN
131	1652/2023 WP(C)/1376/2014	TABREJ KHAN-MP	MR.B.K.NAYAK
132	1653/2023 WP(C)/3705/2023	TRAILOKYANATH SWAIN-MP	SUBRATA MISHRA
133	1654/2023 WP(C)/3705/2023	TRAILOKYANATH SWAIN-MP	SUBRATA MISHRA
134	1655/2023 WP(C)/3706/2023	M/S ANIMESH CONSTRUCTIONS PVT. LTD., KORAPUT-MP	BHABANI PRASAD MOHANTY
135	1656/2023 WP(C)/3412/2021	BIKRAM CHANDRA DAS-MP	RANJAN KUMAR ROUT
136	1657/2023 WP(C)/3707/2023	TRAILOKYANATH SWAIN-MP	SUBRATA MISHRA
137	1658/2023 WP(C)/9082/2012	AJAMBAR SAHOO-MP	
138	1659/2023 WP(C)/3710/2023	SANJAY PATNAIK-MP	SASWAT KUMAR ACHARYA
139	1660/2023 WP(C)/3711/2023	BIJAYA BISWAL-MP	NETRANANDA BISWAL
140	1661/2023 WP(C)/648/2023	SACHIDANANDA NANDA-MP	LALIT MOHAN NANDA
141	1662/2023 WP(C)/3719/2023	B. BIJAYA REDDY-MP	RAMDAS ACHARY
142	1663/2023 WP(C)/33212/2022	TRINATH SAHU @ SAHOO-MP	AMITAV TRIPATHY
143	1664/2023 WP(C)/3722/2023	PRAKASH KUMAR DAS-MP	SUDHANSHU SEKHAR PRATAP
144	1665/2023 WP(C)/34623/2022	NIRANJAN DALAI-MP	
145	1666/2023 WP(C)/34626/2022	NIRMAL NAIK-MP	
146	1667/2023 WP(C)/34628/2022	SUKANTI MUKHI-MP	
147	1668/2023 WP(C)/12913/2014	SAJAL KU.MOULIK-MP	
148	1669/2023 WP(C)/3724/2023	GUNANIDHI PRUSTY-MP	PRAFULLA KUMAR RATH
149	1670/2023 WP(C)/3727/2023	SONALIN SAHOO-MP	AVIJIT MISHRA
150	1671/2023 WP(C)/3273/2023	HI TECH COLLEGE OF PHARMACY, BBSR-MP	
151	1672/2023 WP(C)/3729/2023	SK. ALLAUDDIN-MP	SHIVSANKAR MOHANTY
152	1673/2023	DILLIP SAHOO-MP	M/S.S.C.MEKAP

153	WP(C)/15296/2017 1674/2023 WP(C)/3735/2023	RABINARAYAN DAS-MP	PRAFULLA KUMAR RATH
154	1675/2023 WP(C)/3734/2023	GUNDUWALA TRIPATI @ G.TIRUPATI RAO-MP	RABINDRA KUMAR SAHOO
155	1676/2023 WP(C)/3737/2023	MADHUMITA MOHAPATRA-MP	SAMEER KUMAR DAS
156	1677/2023 WP(C)/3745/2023	KIAPHULA SAHU-MP	JATESWAR NAYAK
157	1678/2023 WP(C)/3749/2023	NIMAIN CHARAN NAIK-MP	SUSANTA KUMAR ROUT
158	1679/2023 WP(C)/3750/2023	BIRANCHI GOUDABISI-MP	JATESWAR NAYAK
159	1680/2023 WP(C)/3751/2023	NARMADA PRADHAN-MP	SUSANTA KUMAR ROUT
160	1681/2023 WP(C)/5271/2022	BIJAYA KUMAR PANDA-MP	SWAPNA KUMAR OJHA
161	1682/2023 WP(C)/3752/2023	SADHU SAHOO-MP	JATESWAR NAYAK
162	1683/2023 WP(C)/2170/2023	PRASANN KUMAR SAMANTARA @ MOHAPATRA-MP	RAJAKISHORE SAHOO
163	1684/2023 WP(C)/3757/2023	SUBASH MOHAPATRA-MP	J.K.MISHRA (2)
164	1685/2023 WP(C)/3759/2023	DR. SAMBIT SUBHAS-MP	JANGYA PRAKASH PARIDA
165	1686/2023 WP(C)/3762/2023	ARUNA DAS-MP	SUSANTA KUMAR TRIPATHY
166	1687/2023 WP(C)/22996/2016	RANJANA SAHOO-MP	M/S.DEBENDRA KU.SAHOO
167	1688/2023 WP(C)/2278/2023	SANTOSI KUMARI SETHI-MP	
168	1689/2023 WP(C)/3798/2023	SUDHIR SARA-MP	DHIRENDRA KUMAR MOHAPATRA
169	1690/2023 WP(C)/3799/2023	CHANDRASEKHAR MOHARANA-MP	SUMITRA MOHANTY
170	1691/2023 WP(C)/3767/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
171	1692/2023 WP(C)/34757/2020	SATYA KUMAR NANDA-MP	
172	1693/2023 WP(C)/1880/2023	GRAND BAZAR DEVELOPERS LLP., KOLKATA-MP	VIJAYA KAR
173	1694/2023 WP(C)/3802/2023	PRATIVA MUDULI-MP	TUSAR KUMAR MISHRA
174	1695/2023 WP(C)/3804/2023	SARAT CHANDRA PANDA-MP	ANUP UDAYA SENAPATI
175	1696/2023 WP(C)/3807/2023	NIRAKAR PANDA-MP	DIPTI RANJAN BHOKTA
176	1697/2023 WP(C)/3813/2023	SONY SIL @ SANTOSH KUMAR SIL-MP	OMKAR DEVDAS
177	1698/2023 WP(C)/3813/2023	SONY SIL @ SANTOSH KUMAR SIL-MP	OMKAR DEVDAS
178	1699/2023 WP(C)/3817/2023	LOCHANA KUMAR PRATAPSINGH-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
179	1700/2023 WP(C)/3820/2023	BIDHUBHUSAN NAYAK-MP	PRATIK DASH
180	1701/2023 WP(C)/3821/2023	SUBASH CHANDRA PANGI-MP	MOHAMMAD AKRAM
181	1702/2023 WP(C)/3806/2023	BIJAYA KUMAR SAMAL-MP	ANAM CHARAN PANDA
182	1703/2023 WP(C)/3832/2023	TEMPLE CITY INSTITUTE OF TECHNOLOGY, JATANI-MP	SIDHARTHA DAS
183	1704/2023 WP(C)/3831/2023	PRASANTA KUMAR SAHU-MP	FALGUNI RAJGURU MOHAPATRA

184	1705/2023 WP(C)/3697/2023	RABI BALABANTARAY-MP	RAJEET ROY
185	1706/2023 WP(C)/3834/2023	ARUN KUMAR ROUT-MP	FALGUNI RAJGURU MOHAPATRA
186	1707/2023 WP(C)/3833/2023	NEERAJ AGRAWAL-MP	ANJAN KUMAR BISWAL
187	1708/2023 WP(C)/3843/2023	JOGENDRA SAHOO-MP	JATESWAR NAYAK
188	1709/2023 WP(C)/3847/2023	SANJAY KUMAR DAS-MP	PRAFULLA KUMAR MOHAPATRA
189	1710/2023 WP(C)/3849/2023	Y.RAJANI-MP	AMITABH MISHRA
190	1711/2023 WP(C)/1792/2023	YUDHISTHIR BARIK-MP	
191	1712/2023 WP(C)/3855/2023	M/S. BINOD KUMAR SAHOO-MP	Kajal Sahoo
192	1713/2023 WP(C)/3855/2023	M/S. BINOD KUMAR SAHOO-MP	Kajal Sahoo